

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 1269/JP/2019  
निर्धारण वर्ष/Assessment Years : 2013-14

Income Tax Officer, Ward 4(5), Jaipur	बनाम Vs.	Smt. Archana Dangayach, A-34-A, Ram Nagar, Shastri Nagar, Jaipur
ज्वस्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ABXPD6353K		
अपीलार्थी /Appellant		प्रत्यर्थी /Respondent

प्रत्याक्षेपण /C.O. No. 25/JP/2019  
(Arising out of आयकर अपील सं./ITA No. 1269/JP/2019)  
निर्धारण वर्ष/Assessment Year 2013-14

Smt. Archana Dangayach, A-34-A, Ram Nagar, Shastri Nagar, Jaipur	बनाम Vs.	Income Tax Officer, Ward 4(5), Jaipur
ज्वस्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ABXPD6353K		
अपीलार्थी /Appellant		प्रत्यर्थी /Respondent

राजस्व की ओर से / Revenue by : Smt. Runi Pal (Addl.CIT)  
निर्धारिती की ओर से / Assessee by: Sh. P. C. Parwal (CA)

सुनवाई की तारीख / Date of Hearing : 22/10/2021  
उदघोषणा की तारीख / Date of Pronouncement : 22/10/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

This is an appeal filed by the Revenue and the cross objection by the assessee against the order of the Id. CIT(A), Ajmer dated 25.03.2019 for the assessment year 2013-14.

2. The Id A/R has stated at the Bar that the assessee has filed petitions under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matters and the said petition has recently been accepted and Form 3 has been issued on 30.03.2021 by the Designated Authority.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals filed by the Revenue.

4. In the result, both the appeal filed by the Revenue and cross-objections filed by the assessee company are dismissed in light of aforesaid directions.

Order pronounced in the open Court on 22/10/2021.

Sd/-  
( संदीप गोसाई )  
(Sandeep Gosain)  
न्यायिक सदस्य / Judicial Member

Sd/-  
(विक्रम सिंह यादव)  
(Vikram Singh Yadav)  
लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 22/10/2021.

Ganesh Kumar

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Income tax Officer, Ward 4(5), Jaipur
2. प्रत्यर्थी / The Respondent- Smt. Archana Dangayach, Jaipur
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 1269/JP/2019 & CO No. 25/JP/2019 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar